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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

No. 7189 (F.No.197/143/86-ITA.1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Jnana Prabodhini, Pune" for the purpose of the said clause for the assessment year 1987-88.

R. S. Sahay

(RUSHAN SAHAY)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:

1. The Director, Jnana Prabodhini, 510, Sadashiv Path, Pune-411030.
2. The Commissioner of Income-tax, Pune with reference to his letter No. P.165/RT/D-23/86-87 dated, 12-11-1986.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv), New Delhi.
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